

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2018 (Monday)

Court – II

02:00 PM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. &Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain

For Admission (After Notice)

2.	Comp. App. (AT) No. 219 of 2018	Shree Kumar Mundhra Vs. Spell Organics Ltd. & Ors.	Shravyansinghvi	Dinesh Kumar Gupta
3.	Comp. App. (AT) No. 195 of 2018	Gulab Singh Tanwar & Anr. Vs. Registrar Of Companies	Aditya Dhar	
4.	Comp. App. (AT) No. 134 of 2018	Cayenne Developments Pvt. Ltd. Vs. ROC, Bangalore	Rohini Musa	V Santoshi Jagirdar, Dy. ROC
5.	Comp. App. (AT) No. 231 of 2018	Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka)	Goutham Shivshankar	
6.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	

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By Order

Joint Registrar

(Handwritten Signature)

(Handwritten Signature)
7/9/2018